

1391
P.

COMMITTEES

1972-73

(A REVIEW)

Haryana Vidhan Sabha
LIBRARY
No. 1391
17-12-73
Nil
Chandigarh



HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH
July, 1973.

1391
P (S)

PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1972-73 :—

1. Public Accounts Committee ;
2. Committee on Estimates ;
3. Rules Committee ;
4. Committee on Government Assurances ;
5. Committee on Subordinate Legislation ;
6. Committee of Privileges ;
7. Business Advisory Committee ;
8. Library Committee; and
9. House Committee.

The Committee on Petitions was also constituted but this Committee did not hold any meeting during the period under review. However, mention of membership of this Committee only has been made.

CHANDIGARH :
The 5th July, 1973.

}

RAJ KUMAR MALHOTRA,
Secretary.

TABLE OF CONTENTS

Serial No.	Name of Committee	Pages
1	Public Accounts Committee	.. 1—17
2	Committee on Estimates	.. 18—21
3	Rules Committee	.. 21-22
4	Committee on Government Assurances	.. 23—24
5	Committee on Subordinate Legislation	.. 25—30
6	Committee of Privileges	.. 31-32
7	Business Advisory Committee	.. 33—35
8	Library Committee	.. 36-40
9	House Committee	.. 41
10	Committee on Petitions	.. 42

PUBLIC ACCOUNTS COMMITTEE

1. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Sabha on the 5th April, 1972, according to the principle of proportional representation by means of single transferable vote. Chaudhri Ishwar Singh was appointed by the Speaker to be the Chairman of the Committee:

The names of the members of the Committee are given below. Column 3 shows the number of meetings attended by the members concerned out of the total number of 67 meetings held during the period under Review :—

Serial No.	Name of Member	Number of meetings attended
1	Chaudhri Ishwar Singh	62
2	Shri Amar Singh	65
3	Shri Behari Lal Balmiki	59
4	Shri Ganpat Rai	66
5	Shri Girish Chander Joshi	65
6	Chaudhri Harkishan Lal Kamboj	29
7	Shri Nihal Singh	46
8	Shri Om Parkash Garg	60
9	Lala Rulya Ram	43

Accounts Examined

2. The Committee examined the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1968-69 and the Audit Report, 1970.

Meetings held and Business Transacted

3. The dates of Meetings, the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
1	4th May, 1972	9	The Speaker, Chairman, Secretary and the Accountant-General explained the scope and functions of the Committee to the Members.
2	15th May, 1972	6	The Committee drafted a part of the 4th Report pertaining to the following Departments :—

P. W. D. (B. & R.)

- (i) Para 33 of the Audit Report, 1969
- (ii) Para 42(2) of the Audit Report, 1969.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			<p>EXCISE AND TAXATION DEPARTMENT</p> <p>Paras 46(i)(a), 46(i)(b), 46(i)(c), 46(i)(d), 46(i)(f), and 46(i)(g) of Audit Report, 1969.</p>
3	16th May, 1972	7	<p>The Committee drafted a part of the 4th Report pertaining to the following Department :—</p> <p>EXCISE AND TAXATION DEPARTMENT</p> <p>Paras 46(ii)(b), 46(ii)(c), 47 and 48(a) of Audit Report, 1969.</p>
4	17th May, 1972	7	<p>The Committee drafted a part of the 4th Report pertaining to the following Departments :—</p> <p>EXCISE AND TAXATION DEPARTMENT</p> <p>Paras 48(b) and 48(c) of Audit Report, 1969;</p> <p>BHAKRA CANALS ADMINISTRATION</p> <p>Para 36 of Audit Report, 1969;</p> <p>TECHNICAL EDUCATION DEPARTMENT</p> <p>Para 44 of the Audit Report, 1969;</p> <p>ANIMAL HUSBANDRY DEPARTMENT</p> <p>Para 28 of Audit Report, 1969;</p> <p>REVENUE DEPARTMENT</p> <p>Para 29 of Audit Report, 1969.</p> <p>WELFARE OF SCHEDULED CASTES AND BACKWARD CLASSES DEPARTMENT</p> <p>Para 23 of the Audit Report, 1969</p> <p>CO-OPERATION DEPARTMENT</p> <p>Para 60 of Audit Report, 1969</p> <p>IRRIGATION DEPARTMENT</p> <p>Para 84 of Audit Report, 1966</p>
5	18th May, 1972 (1st sitting)	7	<p>The Committee drafted a part of the 4th Report pertaining to the following Departments :—</p>

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			<p style="text-align: center;">IRRIGATION DEPARTMENT</p> <p>Paras 32(i), 32(ii), 32(iii), 32(iv), 34, 42(i) of Audit Report, 1969</p> <p>Paras 47, 50, 51 and 52 of Audit Report, 1966.</p> <p style="text-align: center;">PUBLIC HEALTH DEPARTMENT</p> <p>Para 35 of the Audit Report, 1969.</p> <p style="text-align: center;">HARYANA STATE ELECTRICITY BOARD</p> <p>Paras 53, 54, 55, 56, 57 of the Audit Report, 1969.</p> <p style="text-align: center;">INDUSTRIES DEPARTMENT</p> <p>Paras 24, 25, 26, 27, 43 and 49 of the Audit Report, 1969.</p> <p>The Committee framed questionnaires in respect of paragraphs appearing in the Appropriation Accounts/Finance Accounts for the year 1968-69 and Audit Report, 1970 of the Haryana Government relating to the following Departments :-</p> <ol style="list-style-type: none"> (1) Transport (2) Technical Education (3) Industrial Training (4) P.W.D. (Public Health Branch) (5) Police (6) Industries (7) P.W.D. (B. & R. Branch) (8) P.W.D. (Irrigation Branch) <p>Meeting adjourned for want of quorum</p> <ol style="list-style-type: none"> 1. Consideration of communications received from the Commissioner for Health and Secretary to Government, Haryana, Medical and Health Department. 2. Oral examination of the representatives of the Animal Husbandry Department in respect of paragraph Nos. 12, 32, 33 of the Audit Report, 1970.
	18th May, 1972 (2nd sitting)	5	
	7-19th May, 1972	1	
	8 5th June, 1972	9	

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
9	6th June, 1972	9	<p>1. Consideration of communications received from the different Departments on the various subjects.</p> <p>2. (i) Resumption of oral examination of the representatives of the Animal Husbandry Department in respect of paragraph Nos. 44, 98, 101 of the Audit Report 1970.</p> <p>(ii) Grant No. 20, 42 on the Appropriation Accounts for the year 1968-69.</p> <p>(iii) Pages 21-22, para 95 of the Finance Accounts for the year 1968-69.</p>
10	19th June, 1972	7	<p>Oral examination of the representatives of the Medical and Health Department in respect of para 12, 14, 34, 35 of the Audit Report, 1970.</p>
11	20th June, 1972	8	<p>(i) Oral examination of the representatives of the Forests Department in respect of Paragraph Nos. 2(c), 39, 44, 68, 98 and 100 of the Audit Report, 1970.</p> <p>(ii) Grant No. 37 on the Appropriation Accounts for the year 1968-69.</p>
12	29th June, 1972	8	<p>1. (i) Oral examination of the representatives of the Prisons Department in respect of Paragraph 42, 98, 100 and 101 of the Audit Report, 1970.</p> <p>(ii) Grant No. 11 on the Appropriation Accounts for the year 1968-69.</p> <p>2. Oral examination of the representatives of the Colonization Department in respect of paragraph 43 of the Audit Report, 1970.</p>
13	30th June, 1972	8	<p>1. Consideration of communications received from the different Departments on the various subjects.</p> <p>2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P. A. C. of the composite Punjab Vidhan Sabha in respect of the following paragraphs :—</p> <p>(i) Para 25 of the 9th Report ;</p> <p>(ii) Paras 27, 34, 59 and 61 of the 11th Report ;</p> <p>(iii) Para 61 of the 13th Report; and</p> <p>(iv) Paras 17 and 25 of the 14th Report.</p>

Serial Nol	Date	Number of Members present	Business transacted
1	2	3	4
14	14th July, 1972	9	<p>(i) Oral examination of the representatives of the Food and Supplies Department in respect of paragraph 40, 44 and 98 of the Audit Report, 1970.</p> <p>(ii) Grant Nos. 38 and 49 on the Appropriation Accounts, 1968-69.</p>
15	15th July, 1972	7	<p>1. (i) Oral examination of the representatives of the Education Department in respect of paragraphs 2(c), 12, 14, 37, 38, 44, 98, 100 and 101 of the Audit Report, 1970;—</p> <p>(ii) Grant Nos 15, 16 and 50 on the Appropriation Accounts, 1968-69.</p>
16	19th July, 1972	6	<p>1. Consideration of communications received from the different Departments on various subjects.</p> <p>2. The Committee framed questionnaires in respect of paragraphs appearing in the Appropriation Accounts/Finance Accounts for the year 1968-69 and Audit Report, 1970 of the Haryana Government relating to the following Departments :—</p> <p>(i) Local Government; and</p> <p>(ii) Labour and Employment.</p> <p>3. The Committee chalked out programme for the 19th and 20th July, 1972 to watch the proceedings of the meetings of the P.A.C. of the Lok Sabha and to discuss matters of common interest with the P.A.C. of the Lok Sabha.</p>
17	20th July, 1972	7	<p>1. The Committee framed questionnaire in respect of paragraphs appearing in the Appropriation Accounts for the year 1968-69 and Finance Accounts for the year 1968-69 and Audit Report, 1970 relating to the following Departments :—</p> <p>(1) Justice ;</p> <p>(2) Rehabilitation ; and</p> <p>(3) Revenue.</p> <p>2. The Committee watched the proceedings of the meeting of the P. A. C. of the Lok Sabha and discussed matters of common interest.</p>

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
18	21st July, 1972	7	<p>The Committee framed questionnaire in respect of paragraphs appearing in the Appropriation Accounts/Finance Accounts for the year 1968-69 and Audit Report, 1970 relating to the following Departments:</p> <p>(1) Social Welfare;</p> <p>(2) Public Relations ; and</p> <p>(3) Development and Panchayats.</p>
19	3rd August, 1972	8	<p>1. (i) Resumption of oral examination of the representatives of the Medical and Health Department in respect of paragraph Nos. 34, 36, 44, 56, 98, 100 and 101 of the Audit Report, 1970 ;</p> <p>(ii) Grant No. 17, 18 and Appendix IX on the Appropriation Accounts, 1968-69;</p> <p>(iii) Pages 33-34 of the Finance Accounts, 1968-69.</p>
20	4th August, 1972	8	<p>1. Consideration of communications received from the different Departments on the various subjects.</p> <p>2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of the composite Punjab Vidhan Sabha in respect of the following paragraphs :—</p> <p>(i) Para 26 of the 13th Report;</p> <p>(ii) Paras 18, 23 and 31 of the 15th Report;</p> <p>(iii) Para 36 of the 17th Report;</p> <p>(iv) Para 45 of the 18th Report; and</p> <p>(v) Paras 8 and 12 of the 16th Report.</p>
21	29th August, 1972	9	<p>1. (i) Oral examination of the representatives of the P. W. D. (Public Health) in respect of paragraphs 44, 55, 57, 58, 59, 60, 98 and 100 of the Audit Report, 1970 ; and</p> <p>(ii) Grant No. 18 and Appendix on the Appropriation Accounts, 1968-69.</p>
22	30th August, 1972	8	<p>1. Consideration of communications received from the different Departments on the various subjects.</p>

Serial No.	Date	Number of Members-present	Business transacted
1	2	3	4
			<p>2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of the composite Punjab Vidhan Sabha in respect of the following paragraphs :—</p> <p>(i) Para 14 of the 16th Report ;</p> <p>(ii) Para 21 of the 20th Report ; and</p> <p>(iii) Paras 25 and 112 of the 21st Report.</p>
23	7th September, 1972	9	<p>1. Consideration of communication received from the Commissioner and Secretary to Government, Haryana, Housing Department.</p> <p>2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of the composite Punjab Vidhan Sabha in respect of the following paragraphs :—</p> <p>(i) Para 14 of the 16th Report.</p> <p>(ii) Paras 14, 29 and 56 of the 23rd Report.</p>
24	13th September, 1972	9	<p>1. Consideration of communication received from the Secretary to Government, Haryana, Local Government Department.</p> <p>2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of the composite Punjab Vidhan Sabha in respect of the following paragraphs :—</p> <p>(i) Para 19 of the 16th Report ;</p> <p>(ii) Paras 23 and 25 of the 18th Report ;</p> <p>(iii) Paras 50 and 53 of the 20th Report ;</p> <p>(iv) Para 102 of the 21st Report ; and</p> <p>(v) Para 56 of the 23rd Report.</p>
25	28th September, 1972	7	<p>1. Consideration of communications received from the different Departments on the various subjects.</p> <p>2. Oral examination of the representatives of the Excise and Taxation Department in respect of paragraphs 2(c), 44, 63(i), 63(ii)(a), 63(ii)(b), (1), 63(ii)(b)(2), 63(ii)(c), 63(ii)(d), 64 of the Audit Report, 1970.</p>

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
26	12th October, 1972	8	<ol style="list-style-type: none"> 1. Consideration of communications received from the different Departments on various subjects. 2. Resumption of oral examination of the representatives of the Animal Husbandry Department in respect of paragraphs 12 and 101 of the Audit Report, 1970. 3. Oral examination of the representatives of the Technical Education Department in respect of paragraphs 98 and 100 of the Audit Report, 1970.
27	13th October, 1972	8	<ol style="list-style-type: none"> 1. Consideration of communication received from the Excise and Taxation Commissioner, Haryana. 2. (i) Oral examination of the representatives of the P. W. D. (B & R) in respect of paragraphs 44, 53, 54, 57, 58, 59, 60, 61, 98, 100 and 101 of the Audit Report, 1970. (ii) Grant Nos. 29, 30, 31, 46 and Appendix on the Appropriation Accounts, 1968-69.
28	24th October, 1972	7	<ol style="list-style-type: none"> 1. Consideration of communication received from the Additional Chief Engineer/Canals, Irrigation Works, Haryana. 2. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of the composite Punjab Vidhan Sabha/Haryana Vidhan Sabha in respect of the following paragraphs :— <ol style="list-style-type: none"> (i) Para 11 of the 24th Report ; and (ii) Para 24 of the 2nd Report.
29	25th October, 1972	7	<ol style="list-style-type: none"> 1. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P.A.C. of the composite Punjab Vidhan Sabha/Haryana Vidhan Sabha in respect of the following paragraphs :— <ol style="list-style-type: none"> (i) Para 74 of the 24th Report ; and (ii) Paras 27, 29, 30, 31 and 32 of 2nd Report.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
30	26th October, 1972	7	<p>1. Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P. A. C. of the composite Punjab Vidhan Sabha/Haryana Vidhan Sabha in respect of the following paragraphs :—</p> <p>(i) Para 74 of the 24th Report ; and</p> <p>(ii) Paras 35, 37 and 38 of the 2nd Report.</p>
31	27th October, 1972	7	<p>Discussion with the P. A. C. of the Himachal Pradesh Vidhan Sabha on matters of common interest.</p>
32	2nd November, 1972	8	<p>1. Consideration of communications received from the different departments on the various subjects.</p> <p>2. Oral examination of the representatives of the Rehabilitation Department in respect of paragraphs 12, 98 and 100 of the Audit Report, 1970.</p> <p>3. Oral examination of the representatives of the Social Welfare Department in respect of the paragraphs 12, 98 and 100 of the Audit Report, 1970.</p>
33	3rd November, 1972	8	<p>1. Consideration of the communication received from the Commissioner and Secretary to Government, Haryana, Civil Aviation Department.</p> <p>2. Oral examination of the representatives of the Civil Aviation Department in respect of paragraph 12 of the Audit Report, 1970</p> <p>3. (i) Oral examination of the representatives of the Transport Department in respect of the paragraphs 44, 89, 98 and 101 of the Audit Report, 1970</p> <p>(ii) Grant Nos. 3, 32 and 47 on the Appropriation Accounts, 1968-69</p> <p>(iii) Pages 21-22 and page 13 of the Finance Accounts, 1968-69.</p> <p>4. Oral examination of the representatives of the Labour and Employment Department in respect of paragraphs 44 and 92 of Audit Report, 1970.</p>
34	9th November, 1972	7	<p>1. Consideration of communications received from the different departments on various subjects.</p>

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			<p>2. Oral examination of the representatives of the Industrial Training Department in respect of paragraphs 100 and 101 of the Audit Report, 1970.</p> <p>3. Oral examination of the representatives of the Public Relations Department in respect of paragraphs 12, 98 and 100 of the Audit Report, 1970.</p>
35	10th November, 1972	7	<p>1. Consideration of communications received from the Financial Commissioner and Secretary to Government, Haryana, Home Department.</p> <p>2. (i) Oral examination of the representatives of the Police Department in respect of paragraphs 2 (c), 98 and 100 of the Audit Report, 1970 ; and</p> <p>(ii) Grant No. 12 of the Appropriation Accounts, 1968-69.</p> <p>3. (i) Oral examination of the representatives of the Justice Department in respect of paragraphs 98 and 100 of the Audit Report, 1970 ; and</p> <p>(ii) Grant No. 10 of the Appropriation Accounts, 1968-69.</p>
36	29th November, 1972	8	<p>1. Consideration of communications received from the various departments on various subjects.</p> <p>2. Oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraphs 41 and 100 of the Audit Report, 1970.</p> <p>3. (i) Oral examination of the representatives of the Revenue Department in respect of paragraphs 2(c), 44, 98 of the Audit Report, 1970 ;</p> <p>(ii) Grant No. 1 of the Appropriation Accounts, 1968-69 ; and</p> <p>(iii) Statement No. 5 of the Finance Accounts 1968-69.</p>
37	30th November, 1972	7	<p>1. Consideration of communication received from the Secretary to Government, Haryana, Rehabilitation Department.</p>

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			<p>2. (i) Oral examination of the representatives of the Industries Department in respect of paragraphs 12, 23, 24, 25, 26, 27, 44, 91, 92, 98 and 100 of the Audit Report, 1970 ;</p> <p>(ii) Grant Nos. 13, 22, 50 and Appendix of the Appropriation Accounts, 1968-69 ;</p> <p>(iii) Pages 33, 34 and 35 of the Finance Accounts, 1968-69.</p>
38	5th December, 1972	9	<p>1. Consideration of communication received from the different departments on the various subjects.</p> <p>2. Oral examination of the representatives of the Irrigation and Power Departments in respect of paragraphs 2(c), 46, 47, 48, 49, 50, 51 of the Audit Report, 1970.</p>
39	6th December, 1972	9	<p>1. Consideration of communications received from the different departments on the various subjects.</p> <p>2. (i) Resumption of oral examination of the representatives of the Irrigation and Power Departments in respect of paragraphs 44, 52, 57, 58, 59, 60, 61 (ii), 98, 100 and 101 of the Audit Report, 1970 ;</p> <p>(ii) Grant Nos. 26, 27, 28, 44, 45 and Appendix IX of the Appropriation Accounts, 1968-69 ;</p> <p>(iii) Pages 24, 25, 26 and 118 of the Finance Accounts, 1968-69.</p>
40	12th December, 1972	9	<p>1. Consideration of communication received from the Secretary to Government, Haryana, Industries Department.</p> <p>2. (i) Oral examination of the representatives of the Co-operation Department in respect of paragraphs 44, 87, and 88 of the Audit Report, 1970.</p>
41	13th December, 1972	9	<p>1. (i) Resumption of oral examination of the representatives of the Co-operation Department in respect of paragraphs 93, 94, 95, 96(a), 96(b), 97(b), 98, 100 and 101 of the Audit Report, 1970 ;</p> <p>(ii) Grant Nos. 21, 43, 49 and 50 of the Appropriation Accounts, 1968-69 ;</p>

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			(ii) Pages 33-34 of the Finance Accounts, 1968-69 ;
			2. (i) Oral examination of the representatives of the Development and Panchayats Department in respect of paragraphs 13, 44, 98 and 100 of the Audit Report, 1970 ;
			(ii) Grant No. 23 of the Appropriation Accounts, 1968-69, and
			(iii) Statement No. 5 of the Finance Accounts, 1968-69.
42	19th December, 1972 ..	8	Oral examination of the representatives of the Irrigation and Power Department (<i>Haryana State Electricity Board</i>) in respect of paragraph 72 of the Audit Report, 1970.
43	22nd December, 1972 ..	6	The Committee went through the correspondence entered into with different States and thereafter finalised the agenda to be followed during their tour to U.P., Bihar, West Bengal, etc.
44	23rd December, 1972 ..	6	Discussion with the P. A. C. of the Uttar Pradesh Vidhan Sabha on matters of common interest.
45	25th December, 1972 ..	6	Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P. A. C. of the Haryana Vidhan Sabha in respect of the following Paragraphs :- Paras 6, 8, 9, 10 and 11 of the 1st Report.
46	26th December, 1972 ..	6	Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P. A. C. of Haryana Vidhan Sabha in respect of the paragraphs 12, 14, 15 and 16 of the 1st Report.
47	27th December, 1972 ..	6	Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P. A. C. of the Haryana Vidhan Sabha in respect of the paragraphs 5, 9, 10, 17 and 24 of the 2nd Report.
48	28th December, 1972 ..	7	The Committee met and went round the city of Calcutta to see developmental activities.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
49	29th December, 1972	7	Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P. A. C. of the Haryana Vidhan Sabha in respect of the following paragraphs :— Paras 26, 27, 28 and 30 of the 2nd Report.
50	30th December, 1972	7	Discussion with the P. A. C. of West Bengal on matters of common interest.
51	31st December, 1972	7	Scrutiny of replies received from the Government in regard to the implementation of certain observations/recommendations made by the P. A. C. of the Haryana Vidhan Sabha in respect of paragraphs 32, 35, 37, 38 and 40 of the 2nd Report.
52	1st January, 1973	7	Drafting and finalization of a part of the Fifth Report on the Appropriation Accounts/Finance Accounts, 1968-69 and Audit Report, 1970 pertaining to the following departments :— PRISONS DEPARTMENT Para 42. FOOD AND SUPPLIES DEPARTMENT Para 40. P. W. D. (B & R.) Paras 53 and 54.
53	4th January, 1973	7	Drafting and finalization of a part of the Fifth Report on the Appropriation Accounts/Finance Accounts, 1968-69 and Audit Report, 1970, pertaining to the following departments :— FORESTS DEPARTMENT. Paras 39 and 68. COLONIZATION DEPARTMENT Para 43. ANIMAL HUSBANDRY DEPARTMENT Para 32.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
54	5th January, 1973	7	Drafting and finalization of a part of the Fifth Report on the Appropriation Accounts/Finance Accounts, 1968-69 and Audit Report, 1970, pertaining to the following departments:— ANIMAL HUSBANDRY DEPARTMENT Para 33. EDUCATION DEPARTMENT Paras 37 and 38. MEDICAL DEPARTMENT Paras 34 and 35.
55	30th January, 1973	9	1. Consideration of communications received from the different departments on the various subjects, 2. (i) Resumption of oral examination of the representatives of Excise and Taxation Department in respect of paragraphs 64, 65, 66, 67(a), 67(b) and 67(c) of the Audit Report, 1970.
56	31st January, 1973	8	1. Consideration of communications received from the different departments on the various subjects. 2. (i) Resumption of oral examination of the representatives of the Excise and Taxation Department in respect of paragraphs 2(c), 63(i)(b)(1), 64, 98 and 101 of the Audit Report, 1970; (ii) Grant Nos. 2, 4 and 5 of the Appropriation Accounts, 1968-69.
57	1st February, 1973	8	Oral examination of the representatives of the Agriculture Department in respect of paragraphs 2 (c), 12, 28, 29 and 30 of the Audit Report, 1970.
58	7th February, 1973	8	1. Consideration of communications received from the different departments on the various subjects. 2. (i) Oral examination of the representatives of the Local Government Department in respect of paragraphs 12 and 14 of the Audit Report, 1970 ; (ii) Statement No. 5 of the Finance Accounts for the year 1968-69 ;

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			3. (i) Oral examination of the representatives of the Finance Department in respect of paragraphs 22, 85, 86 and 98 of the Audit Report, 1970.
			(ii) Grant No. 50 of the Appropriation Accounts for the year 1968-69.
59	8th February, 1973	7	Oral examination of the representatives of the Irrigation and Power Department (Haryana State Electricity Board) in respect of paragraph Nos. 73, 74, 75, 76, 77 of the Audit Report, 1970.
60	9th February, 1973	7	1. Consideration of communications received from different departments on the various subjects. 2. Oral examination of the representatives of the Irrigation and Power Department (Haryana State Electricity Board) in respect of paragraph Nos. 78, 79, 80, 81, 82, 83 and 100 of the Audit Report, 1970.
61	14th February, 1973	7	1. Consideration of communications received from the different departments on the various subjects. 2. (i) Oral examination of the representative, of the Agriculture Department in respect of paragraph Nos. 29, 31, 44, 98, 100 and 101 of the Audit Report, 1970 ; (ii) Grant No. 19, 50, 49 and (Appendix) on the Appropriation Accounts for the year 1968-69. (iii) Pages 33-34 of Finance Accounts for the year 1968-69.
62	15th February, 1973	7	1. Oral examination of the representatives of the Industrial Training Department in respect of paragraph No. 44 of the Audit Report, 1970. 2. Oral examination of the representative of the Technical Education Department in respect of paragraph No. 44 of the Audit Report, 1970. 3. The Committee did not examine the representatives of the Justice Department orally and decided to frame its recommendations on the basis of written replies submitted by the Department.
63	20th February, 1973	7	1. Consideration of communications received from the different departments on the various subjects.

Serial No.	Date	Number of Members Present	Business transacted														
1	2	3	4														
			2. The Committee drafted a part of the 5th Report pertaining to the following Departments in respect of paragraphs appearing in the Audit Report, 1970 :—														
			<table border="0"> <thead> <tr> <th style="text-align: center;"><i>Department</i></th> <th style="text-align: center;"><i>Paragraph No.</i></th> </tr> </thead> <tbody> <tr> <td>1. Jails (Prisons) ..</td> <td>42</td> </tr> <tr> <td>2. Food and Supplies Department</td> <td>40</td> </tr> <tr> <td>3. P. W. D. (B. & R.)</td> <td>53, 54 and 61</td> </tr> <tr> <td>4. Forests ..</td> <td>39 and 69</td> </tr> <tr> <td>5. Colonisation ..</td> <td>43</td> </tr> <tr> <td>6. Animal Husbandry</td> <td>32 and 33</td> </tr> </tbody> </table>	<i>Department</i>	<i>Paragraph No.</i>	1. Jails (Prisons) ..	42	2. Food and Supplies Department	40	3. P. W. D. (B. & R.)	53, 54 and 61	4. Forests ..	39 and 69	5. Colonisation ..	43	6. Animal Husbandry	32 and 33
<i>Department</i>	<i>Paragraph No.</i>																
1. Jails (Prisons) ..	42																
2. Food and Supplies Department	40																
3. P. W. D. (B. & R.)	53, 54 and 61																
4. Forests ..	39 and 69																
5. Colonisation ..	43																
6. Animal Husbandry	32 and 33																
64	21st February, 1973	9	The Committee drafted a part of the 5th Report pertaining to the following Departments in respect of paragraphs appearing in the Audit Report, 1970 :—														
			<table border="0"> <thead> <tr> <th style="text-align: center;"><i>Department</i></th> <th style="text-align: center;"><i>Paragraph No.</i></th> </tr> </thead> <tbody> <tr> <td>1. Education ..</td> <td>37 and 38</td> </tr> <tr> <td>2. Medical and Health</td> <td>34, 35 and 36</td> </tr> <tr> <td>3. Welfare of Scheduled Castes and Backward Classes</td> <td>41</td> </tr> <tr> <td>4. Development and Panchayats</td> <td>13</td> </tr> <tr> <td>5. Industries ..</td> <td>23, 24, 25, 26, 27, 91 and 92</td> </tr> <tr> <td>6. Excise and Taxation</td> <td>63(i), 63(ii)(a), 63(ii)(b)(1), 63(ii)(c), 63(ii)(d), - 64, 65, 66, 67(a) and 67(b).</td> </tr> </tbody> </table>	<i>Department</i>	<i>Paragraph No.</i>	1. Education ..	37 and 38	2. Medical and Health	34, 35 and 36	3. Welfare of Scheduled Castes and Backward Classes	41	4. Development and Panchayats	13	5. Industries ..	23, 24, 25, 26, 27, 91 and 92	6. Excise and Taxation	63(i), 63(ii)(a), 63(ii)(b)(1), 63(ii)(c), 63(ii)(d), - 64, 65, 66, 67(a) and 67(b).
<i>Department</i>	<i>Paragraph No.</i>																
1. Education ..	37 and 38																
2. Medical and Health	34, 35 and 36																
3. Welfare of Scheduled Castes and Backward Classes	41																
4. Development and Panchayats	13																
5. Industries ..	23, 24, 25, 26, 27, 91 and 92																
6. Excise and Taxation	63(i), 63(ii)(a), 63(ii)(b)(1), 63(ii)(c), 63(ii)(d), - 64, 65, 66, 67(a) and 67(b).																
65	22nd February, 1973	7	The Committee drafted a part of the 5th Report pertaining to the following Departments in respect of paragraphs appearing in the Audit Report, 1970 :—														
			<table border="0"> <thead> <tr> <th style="text-align: center;"><i>Department</i></th> <th style="text-align: center;"><i>Paragraph No.</i></th> </tr> </thead> <tbody> <tr> <td>1. Irrigation and Power</td> <td>46, 47, 48, 49, 50, 51, 52 and 61(ii)</td> </tr> <tr> <td>2. Co-operation ..</td> <td>87, 88, 93, 94, 95, 96(a), 96(b), 97(A)(i), 97(A)(ii), 97(A)(iii), 97(A)(iv), 97(A)(vi)(a), 97(A)(vi)(b), 97(B)(1) and 97(B)(2).</td> </tr> </tbody> </table>	<i>Department</i>	<i>Paragraph No.</i>	1. Irrigation and Power	46, 47, 48, 49, 50, 51, 52 and 61(ii)	2. Co-operation ..	87, 88, 93, 94, 95, 96(a), 96(b), 97(A)(i), 97(A)(ii), 97(A)(iii), 97(A)(iv), 97(A)(vi)(a), 97(A)(vi)(b), 97(B)(1) and 97(B)(2).								
<i>Department</i>	<i>Paragraph No.</i>																
1. Irrigation and Power	46, 47, 48, 49, 50, 51, 52 and 61(ii)																
2. Co-operation ..	87, 88, 93, 94, 95, 96(a), 96(b), 97(A)(i), 97(A)(ii), 97(A)(iii), 97(A)(iv), 97(A)(vi)(a), 97(A)(vi)(b), 97(B)(1) and 97(B)(2).																

Serial No.	Date	Number of Members present	Business transacted						
1	2	3	4						
66	27th February, 1973	7	The Committee drafted a part of the 5th Report pertaining to the following departments in respect of paragraphs appearing in the Audit Report, 1970 :— <table border="0"> <thead> <tr> <th style="text-align: center;"><i>Department</i></th> <th style="text-align: center;"><i>Paragraph No.</i></th> </tr> </thead> <tbody> <tr> <td>1. Haryana State Electricity Board</td> <td>72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83</td> </tr> <tr> <td>2. Public Health Department</td> <td>55</td> </tr> </tbody> </table>	<i>Department</i>	<i>Paragraph No.</i>	1. Haryana State Electricity Board	72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83	2. Public Health Department	55
<i>Department</i>	<i>Paragraph No.</i>								
1. Haryana State Electricity Board	72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83								
2. Public Health Department	55								
67	28th February, 1973	7	1. The Committee drafted the remaining part of their 5th Report. 2. The Committee finalised the said 5th Report and authorised the Chairman to sign and present the same to the House on their behalf.						

Meetings at places other than Chandigarh

4. The Committee held 25 meetings other than at Chandigarh to scrutinise replies received from the Government in regard to implementation of observations/recommendations made by the Public Accounts Committee and also to draft its 5th Report.

Reports presented

5. The Committee presented their :—

- (a) **Fourth Report** on the Appropriation Accounts of the Composite Punjab Government for the year 1964-65 and Audit Report, 1966 in so far as these relate to areas now forming part of Haryana State and Appropriation Accounts of the Haryana Government for the year, 1967-68, and Audit Report, 1969, to the House on 18th August, 1972, and
- (b) **Fifth Report** on the Appropriation Accounts and Finance Accounts of the Haryana Government for the year 1968-69 and the Audit Report, 1970, to the House on 28th March, 1973.

Proceedings

6. A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

ESTIMATES COMMITTEE

7. The Committee consisted of nine members of the Haryana Vidhan Sabha who were elected by the Sabha on the 5th April, 1972, according to the principle of proportional representation by means of a single transferable vote.

8. Chaudhri Amir Chand Kakar was appointed by the Speaker to be the Chairman of the Committee.

9. The Committee held 20 sittings (14 at Chandigarh and 6 at different places). The names of members and the number of meetings attended by each of them are shown in the table below :—

Serial No.	Name of Member	Number of meetings attended
1	Chaudhri Amir Chand Kakar	17
2	Chaudhri Abdur Razzaq	17
3	Dewan Hans Raj Suri	17
4	Shri Kanwal Nain Gulati	19
5	Shrimati Lajja Rani	12
6	Shri Phool Singh Kataria	18
7	Chaudhri Pokar Ram	19
8	Shri Sat Ram Dass Batra	13
9	Shri Shyam Lal	20

Meetings held and the Business Transacted

10. The dates of meetings, the number of Members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of Members present	Business transacted
1	5th May, 1972	8	(i) The Speaker and the Secretary, Haryana Vidhan Sabha addressed the Committee and explained its scope and functions. (ii) Selection of Departments for Scrutiny.
2	4th July, 1972	7	(i) The Committee selected two more Departments for scrutiny. (ii) Scrutiny of the material received from the Jails Department, Haryana, in support of its budget estimates for the year 1972-73 and framing of questionnaire thereon.
3	25th July, 1972	9	Scrutiny of the material received from the Forest Department, Haryana, in support of its budget estimates for the year 1972-73 and framing of questionnaire thereon.

Serial No.	Date	Number of Members present	Business transacted
4	17th August, 1972 ..	9	1. Informal discussion on the Supplementary Estimates (1st Instalment) 1972-73. 2. Oral examination of the Departmental representatives in connection with Supplementary Estimates (1st Instalment) 1972-73.
5	28th August, 1972 ..	7	Scrutiny of the material received from the Legislative Department, Haryana, in support of its budget estimates for the year 1972-73 and framing of questionnaire thereon.
6	19th September, 1972 ..	8	Oral examination of the representatives of the Jails Department, Haryana, in regard to the budget estimates for the year 1972-73 pertaining to the Jails Department.
7	18th October, 1972 ..	6	The Committee held its meeting in the Canal Rest House, Ambala and made an on-the-spot study of the facts pertaining to the development of Central Jail, Ambala.
8	19th October, 1972 ..	4	The Committee held its meeting in the Canal Rest House, Hissar and made an on-the-spot study of the facts pertaining to the development of District Jail, Hissar.
9	20th October, 1972 ..	5	The Committee held its meeting in the Canal Rest House, Rohtak and made an on-the-spot study of the facts pertaining to the development of District Jail, Rohtak.
10	21st November, 1972 ..	6	Resumption of oral examination of the departmental representatives of the Jails Department.
11	22nd November, 1972 ..	8	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on the budget estimates for the years 1960-61, 1963-64 and 1964-65.
12	21st December, 1972 ..	9	Oral examination of the representatives of the Forest Department, Haryana, in regard to the budget estimates for the year 1972-73 pertaining to the Forest Department.
13	22nd December, 1972 ..	9	Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on the budget estimates for the years 1965-66 and 1968-69.

Serial No.	Date	Number of Members present	Business transacted
14	5th January, 1973	9	The Committee held its meeting in the Canal Rest House, Yamuna Nagar (District Ambala) and made an on-the-spot study of the Gopal Papers Mills, Yamuna Nagar. Thereafter, the Committee proceeded to Tajewala Headworks.
15	6th January, 1973	7	The Committee held its meeting in the Forest Rest House, Tajewala Headworks and made on-the-spot study of the facts pertaining to the Development of forest in the Kalesar Forest near Tajewala Headworks.
16	12th January, 1973	7	(i) The Committee held its meeting in the Haryana Bhawan, New Delhi in connection with the tour programme of the Committee to the Eastern States in India. (ii) Scrutiny of the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its Reports on the budget estimates for the years 1968-69, 1969-70 and 1970-71.
17	25th January, 1973	8	Resumption of oral examination of the departmental representatives of the Forest Department. Immediately after the meeting, the Committee proceeded to Morni Hills in the District of Ambala to make an on-the-spot study of the facts pertaining to the development of forest there. The Committee came back to Chandigarh on the same day.
18	8th February, 1973	9	Drafting a part of the Report of the Estimates Committee on the budget estimates for the year 1972-73.
19	22nd February, 1973	8	Drafting and finalisation of the Report of the Estimates Committee on the budget estimates for the year 1972-73.
20	6th March, 1973	9	1. Informal discussion on the Supplementary Estimates (2nd Instalment), 1972-73. 2. Oral examination of the departmental representatives in connection with the Supplementary Estimates (2nd Instalment), 1972-73.

Reports Presented

11. During the period under review, the Committee presented the following reports to the Vidhan Sabha :—

Serial No.	By whom presented	Date on which presented	Subject
1	Chairman, Committee on Estimates	18th August, 1972	Report of the Estimates Committee on the Supplementary Estimates (1st Instalment) for the year 1972-73.
2	Ditto	8th March, 1973	Report of the Estimates Committee on the Supplementary Estimates (2nd Instalment) for the year 1972-73.
3	Ditto	14th March, 1973 (morning sitting)	Fourth Report of the Estimates Committee on the budget estimates for the year 1972-73.

Meetings at places other than Chandigarh

12. The Committee held its meetings on the 18th, 19th, 20th October, 1972 and on the 5th and 6th January, 1973, at Ambala, Hissar, Rohtak, Yamunanagar and Tajewala, respectively and made an on-the-spot study of Jails and Forests there. In addition, the Committee held its meeting on the 12th January, 1973, at Haryana Bhawan, New Delhi in connection with the tour programme of the Committee to the Eastern States in India. The Committee also scrutinised the replies received in connection with the action taken by the Government on the recommendations/observations made by the Committee in its reports on the budget estimates for the years 1968-69, 1969-70 and 1970-71.

Proceedings

13. A record of proceedings of each meeting has been kept in the Haryana Vidhan Sabha Secretariat.

RULES COMMITTEE

14. The Committee consisted of Eight Members of the Vidhan Sabha who were nominated by the Speaker on the 6th September, 1972. The names of the members as well as of the special invitees are given below :—

1. Shri Banarsi Dass Gupta, Speaker,—Ex-officio Chairman.
2. Chaudhri Bansi Lal, Chief Minister.
3. Shri K. L. Poswal, Home Minister.
4. Chaudhri Hardwari Lal, M.L.A.
5. Chaudhri Sarup Singh, M.L.A.

6. Shri Nihal Singh, M.L.A.
7. Chaudhri Chand Ram, M.L.A.
8. Chaudhri Rizaq Ram, M.L.A.

Special Invitees

1. Shrimati Lekhwati Jain, Deputy Speaker.
2. Shrimati Sharda Rani, Deputy Minister.
3. Shri Gulab Singh Jain, M.L.A.
4. Rao Dalip Singh, M.L.A.

15. The Committee held only one meeting, i.e., on 29th March, 1973, at which all Members of the Committee except Chaudhri Hardwari Lal, M.L.A., were present. All the Special invitees also attended that meeting. The Committee framed the "Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly", and recommended that the new Rules so framed be placed before the House and adopted under clause (1) of Article 208 of the Constitution of India.

Report Presented

16. The Committee presented to the House their 1st Report on the 30th March, 1973.

COMMITTEE ON GOVERNMENT ASSURANCES

17. The Committee on Government Assurances of the Haryana Vidhan Sabha was nominated by the Speaker on the 6th September, 1972. Chaudhri Manphul Singh was appointed by the Speaker as Chairman of the Committee.

18. The Committee held 20 meetings in all during its tenure. The names of the members and the meetings attended by each of them are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1	Chaudhri Manphul Singh	12
**2	Shri Bhagat Ram	6
3	Rao Dalip Singh	19
4	Shri Fateh Singh	15
5	Shri Jagjit Singh Tikka	15
*6	Shrimati Prasanni Devi	3
7	Comrade Ram Kishan Azad	5
8	Chaudhri Ram Parshad	19
9	Shri Sis Ram	13
***10	Shri Shiv Ram Verma	8
***11	Shri Prem Sukh Dass	..

*Resigned with effect from 8th October, 1972 consequent upon her appointment as Minister of State.

**Unseated by the High Court of Punjab and Haryana with effect from 2nd January, 1973.

***Nominated with effect from 18th January, 1973

Meetings held and business transacted

19. The date of the meetings, the number of members present and the business transacted at each meeting are given below :—

Serial No.	Date	Number of members present	Business transacted
1	2	3	4
1	13th October, 1972	.. 5	The Deputy Secretary explained to the Committee its scope and functions.
2	26th October, 1972	.. 5	Scrutiny of the statement of the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during the Session held in the month of August, 1971.
3	27th October, 1972	.. 5	Scrutiny of the statement of the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during the Session held in the months of October and November, 1971 and a part of the statement of assurances given by the Ministers in January, 1972.
4	9th November, 1972	.. 7	(i) Resumption of scrutiny of the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during the Session held in January, 1972.

Serial No.	Date	Number of members present	Business transacted
1	2	3	4
5	10th November, 1972	7	(ii) Consideration of replies received from the Government Departments in regard to the implementation of the assurances. Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
6	27th November, 1972	5	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
7	28th November, 1972	7	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
8	11th December, 1972	7	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
9	12th December, 1972	4	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
10	18th December, 1972	6	Ditto
11	19th December, 1972	6	Ditto
12	12th January, 1973	5	Scrutiny of the statement of the assurances given by the Ministers on the floor of the Haryana Vidhan Sabha during the session held in April, 1972.
13	29th January, 1973	7	Consideration of replies received from the Government Departments in regard to the implementation of the assurances.
14	30th January, 1973	7	Ditto
15	15th February, 1973	5	Scrutiny of the assurances shown as outstanding in the Third Report of the Committee on Government Assurances.
16	16th February, 1973	7	(i) Consideration of replies received from the Government Departments in regard to the implementation of the assurances. (ii) Scrutiny of the assurances shown as outstanding in the Third Report of the Committee on Government assurances.
17	21st February, 1973	5	Ditto
18	22nd February, 1973	3	Ditto
19	26th February, 1973	5	Ditto
20	27th February, 1973	4	Drafting of the Fourth Report of the Committee.

Presentation of Report

20. The Committee presented its report to the House on the 30th March, 1973.

Proceedings

21. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

22. The Committee consisting of seven members of the Haryana Vidhan Sabha besides the Advocate-General, Haryana, were nominated by the Speaker on the 15th May, 1972.

23. Rao Abhai Singh was appointed by the Speaker as the Chairman of the Committee.

24. Shri Harmohinder Singh Chatha, tendered his resignation from the membership of the Committee on the 11th October, 1972, on his appointment as Minister of State and in his place Chaudhri Sarup Singh, M.L.A. was nominated by the Speaker on the same day.

25. The Committee held 20 meetings. The name of the Members and number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of Member	Number of meetings attended
1.	Rao Abhai Singh	18
2.	Shri Gulab Singh Jain	8
3.	Shri Hari Singh Naiwa	14
4.	Shri Harmohinder Singh Chatha	3
5.	Ch. Sarup Singh	15
6.	Ch. Partap Singh Daulta	20
7.	Ch. Phool Chand (Mullana)	19
8.	Ch. Ram Lal	17
9.	Advocate-General	3

Selection of Rules for Scrutiny framed under the various Acts.

26. The Committee selected the following Acts for the scrutiny of the Rules framed thereunder :—

1. The Northern India Canal and Drainage Act, 1873.
2. The Punjab Medical Registration Act, 1916.
3. The Motor Vehicles Act, 1939.
4. The Punjab Occupancy Tenants (Vesting of Proprietary Rights) Act, 1952.
5. The Punjab Professions, Trades, Callings and Employments Taxation Act, 1956.

6. The Punjab Industrial Housing Act, 1956.
7. The Punjab Khadi and Village Industries Boards Act, 1955.
8. The Punjab Warehouses Act, 1957.
9. The Punjab Distressed Persons (Facilities for Loans) Act, 1958.
10. The Punjab Tenancy, Act, 1887.
11. The Punjab Land Revenue Act, 1887.
12. The Punjab Excise Act, 1914 (along with Haryana Act No. 5 of 1967).
13. The Restriction of Habitual Offenders (Punjab) Act, 1918.
14. The Punjab Relief of Indebtedness Act, 1934.
15. The Punjab Restitution of Mortgaged Lands Act, 1938.
16. The Punjab Registration of Money Lenders Act, 1939.
17. The Punjab Land Revenue (Surcharge) Act, 1954.
18. The Punjab Panchayat Samitis and Zila Parishads Act, 1961.
19. The Punjab Agricultural Produce Markets Act, 1961.
20. The Punjab Land Revenue (Special Assessment Exemption) Act, 1962.
21. The Punjab Requisitioning and Acquisition of Immovable Property Act, 1953.
22. The Haryana Board of School Education Act, 1969.
23. The Haryana Cattle Fairs Act, 1970.
24. The Haryana Housing Board Act, 1971.
25. The Haryana Prevention of Beggary Act, 1971.
26. The Haryana Aided Schools (Security of Service) Act, 1971.
27. The Haryana Restrictions on (Development and Regulation) of Colonies Act, 1971.
28. The Faridabad Complex (Regulation and Development) Act 1971.
29. The Haryana Rural Sanitation Board Act, 1972.
30. The Haryana Cattle Fairs Act. 1972.

Rules/Regulations Scrutinised

(i) The Punjab Registration of Money-lenders Rules, 1939, framed under the Punjab Registration of Money Lenders Act, 1938.

(ii) The Punjab Warehouses Rules, 1958, framed under the Punjab Warehouses Act, 1957.

(iii) Rules framed under the Restriction of Habitual Offenders (Punjab) Act, 1918.

(iv) The Punjab Industrial Housing Rules, 1956, framed under the Punjab Industrial Housing Act, 1956.

(v) The Punjab Khadi and Village Industries Board Rules, 1957 and the Punjab Khadi and Village Industries Board Regulations, 1958, framed under the Punjab Khadi and Village Industries Board Act, 1955.

(vi) The Haryana Cattle Fairs Rules, 1970 framed under the Haryana Cattle Fairs Act, 1970.

* (vii) (1) The Punjab Panchayat Samitis (Primary Members) Election Rules, 1961.

(2) The Punjab Zila Parishad Election Rules, 1961.

(3) The Punjab Panchayat Samitis and Zila Parishads Chairman and Vice-Chairman (Election) Rules, 1961.

(4) The Punjab Panchayat Samitis and Zila Parishads (Election Petition) Rules, 1961.

(5) The Punjab Panchayat Samitis (Co-option of Members) Rules, 1961; and

(6) The Punjab Zila Parishads (Co-option of Members) Rules, 1961;

framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961.

*The Committee scrutinised the rules framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961, but it could not orally examine the representatives of the Development Department. The Committee, therefore, did not submit its report thereon.

Meetings—Business transacted

27. The dates of the meetings, the number of Members present and the business transacted at each meeting are given below:—

Serial No.	Date	Number of members present	Business transacted
1	2	3	4
1.	26th July, 1972	6	1. Scope and Functions of the Committee were explained. 2. Appraisal of work done by the Previous Committee. 3. Selection of Rules for scrutiny.
2.	8th August, 1972	5	Scrutiny of the Punjab Warehouses Rules, 1958, framed under the Punjab Warehouses Act, 1957.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
3.	30th August, 1972	5	Scrutiny of Rules framed under the Restriction of Habitual Offenders Act, 1918.
4.	7th September, 1972	5	Scrutiny of the Punjab Registration of Money Lenders Rules, 1939; framed under the Punjab Registration of Money Lenders Act, 1938.
5.	29th September, 1972	7	Scrutiny of the Punjab Panchayat Samitis (Primary Members) Election Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961.
6.	23rd October, 1972	6	Resumption of scrutiny of the Punjab Panchayat Samitis (Primary Members) Election Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961.
7.	31st October, 1972	6	Ditto
8.	7th November, 1972	5	1. Resumption of scrutiny of the Punjab Panchayat Samitis (Primary Members) Election Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961. 2. Scrutiny of the Punjab Zila Parishad Election Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961.
9.	28th November, 1972	5	Scrutiny of the Punjab Panchayat Samitis and Zila Parishads Chairman and Vice-Chairman (Election) Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961.
10.	11th December, 1972	7	Discussion on various points raised in U. P. Government letter dated 11th July, 1972, regarding jurisdiction of the Committee to examine Rules framed by the Governor under the Constitution or any other enactment which are not required to be laid on the Table of the House.
11.	20th December, 1972	5	1. Resumption of discussion on the various points raised in U. P. Government letter dated 11th July, 1972. 2. Discussion on the matter whether the rules or executive instructions framed by the State Government under Article 162 of the Constitution are liable to be scrutinised by the Committee. 3. Discussion on the matter whether the rules framed by the Governor of a State under Article 166 and Article 309 of the Constitution can be scrutinised by the Committee.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
12.	2nd January, 1973	6	<ol style="list-style-type: none"> 1. Scrutiny of the Punjab Panchayat Samitis (Co-option of Members) Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961. 2. Scrutiny of the Punjab Zila Parishads (Co-option of Members) Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961. 3. Scrutiny of the Punjab Panchayat Samitis and Zila Parishads (Election Petition) Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961.
13.	12th January, 1973	8	<ol style="list-style-type: none"> 1. Resumption of discussion on the various points raised in U.P. Government letter dated 11th July, 1972. 2. Resumption of scrutiny of the Punjab Panchayat Samitis and Zila Parishads (Election Petition) Rules, 1961, framed under the Punjab Panchayat Samitis and Zila Parishads Act, 1961.
14.	21st January, 1973	6	<p>Resumption of discussion on the various points raised in U. P. Government letter dated 11th July, 1972.</p>
15.	22nd January, 1973	6	<ol style="list-style-type: none"> 1. Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Home Department, in respect of the Punjab Registration of Money Lenders Rules, 1939, framed under the Punjab Registration of Money Lenders Act, 1938. 2. Scrutiny of the Haryana Cattle Fairs Rules, 1970, framed under the Haryana Cattle Fairs Act, 1970.
16.	5th February, 1973	6	<p>Scrutiny of the Punjab Khadi and Village Industries Board Rules, 1957 and the Punjab Khadi and Village Industries Board Regulations, 1958, framed under the Punjab Khadi and Village Industries Board Act, 1955.</p>
17.	12th February, 1973	6	<ol style="list-style-type: none"> 1. Oral examination of the Secretary to Government, Haryana, Home Department, in respect of Rules framed under the Restriction of Habitual Offenders (Punjab) Act, 1918. 2. Scrutiny of the Punjab Industrial Housing Rules, 1956, framed under the Punjab Industrial Housing Act, 1956.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
18.	20th February, 1973 ..	6	1. Oral examination of the Secretary to Government, Haryana, Agriculture Department, in respect of the Punjab Warehouses Rules, 1958, framed under the Punjab Warehouses Act, 1957.
19.	27th February, 1973 ..	6	1. Oral examination of the representative of the Housing Department in respect of the Punjab Industrial Housing Rules, 1956, framed under the Punjab Industrial Housing Act, 1956. 2. Oral examination of the representative of the Industries Department in respect of the Punjab Khadi and Village Industries Board Rules, 1957 and the Punjab Khadi and Village Industries Board Regulations, 1958, framed under the Punjab Khadi and Village Industries Board Act, 1955. 3. Oral examination of the Secretary to Government, Haryana, Development and Panchayat Department) in respect of the Haryana Cattle Fairs Rules, 1970, framed under the Haryana Cattle Fairs Act, 1970.
20.	28th February, 1973 ..	5	Drafting and finalization of the report of the Committee.

Report presented

28. The Committee presented to the House its Fifth Report on the 28th March, 1973.

Proceedings

29. A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE OF PRIVILEGES

30. The Committee consisting of 10 members was nominated by the Speaker on the 6th September, 1972.

31. Shri Gulab Singh Jain was appointed by the Speaker as Chairman of the Committee on the 6th April, 1972. The Committee held a total number of 6 meetings during its term. The names of the members and the number of meetings attended by each of them are shown in the following table:—

Serial No.	Name of the Member	Number of meetings attended
1	Shri Gulab Singh Jain	5
2	Chaudhri Brij Lal	1
3	Shri Dhaja Ram	3
4	Shah Hakumat Rai	3
5	Chaudhri Peer Chand	6
6	Chaudhri Pokar Ram Godara	6
7	Shri Prem Sukh Dass	3
8	Chaudhri Shiv Ram Verma	6
9	Chaudhri Shyam Lal	6
10	Chaudhri Surjit Singh Mann	4

Question of Privilege considered

32. The Committee considered the question of Privilege against Chaudhri Ram Lal, M.L.A., regarding his alleged criticism of the conduct of the Speaker, Haryana Vidhan Sabha, in his public speech made at Karnal on 24th September, 1972. (This question of Privilege was raised on 3rd October, 1972, and was referred to the Committee on the same day). The Committee could not finalise the matter during its term.

Meetings held and the Business transacted

33. The dates of the meetings, the number of members present and the business transacted at each meeting are given below:—

Serial No.	Date	Number of members present	Business transacted
1	2	3	4
1	4th October, 1972	10	(i) Consideration of the question of Privilege against Chaudhri Ram Lal, M. L. A., regarding his alleged criticism of the conduct of the Speaker, Haryana Vidhan Sabha, in his public speech made at Karnal on 24th September, 1972. (ii) Recording of evidence of Shri Ishwar Singh, M. L. A., in support of the question of the said Privilege.

Serial No.	Date	Number of members present	Business transacted
1	2	3	4
2	29th November, 1972	6	Decided to postpone Oral examination of Chaudhri Ram Lal, M. L. A., on his verbal request in regard to the question of privilege pertaining to alleged criticism of the conduct and ruling of the Speaker, Haryana Vidhan Sabha.
3	26th December, 1972	7	Passing of condolence resolution on the sad demise of Shri C. Rajagopalachari.
4	15th January, 1973	7	(i) Consideration of the question of privilege against Chaudhri Ram Lal, M. L. A., regarding his alleged criticism of the conduct of the Speaker, Haryana Vidhan Sabha, in his public speech made at Karnal on 24th September, 1972. (ii) Further postponement of the oral examination of Chaudhri Ram Lal in view of uncertainty regarding the delivery of this Secretariat communication asking him to appear before the Committee.
5	2nd February, 1973	7	Oral examination of Chaudhri Ram Lal, M. L. A., in regard to the question of privilege pertaining to alleged criticism of the conduct and ruling of the Speaker, Haryana Vidhan Sabha.
6	27th February, 1973	6	(i) Oral examination of Chaudhri Ram Lal, M. L. A., in regard to the question of privilege pertaining to alleged criticism of the conduct and ruling of the Speaker, Haryana Vidhan Sabha. (ii) Decision to present preliminary report to the House seeking extension of time for making a final report in the matter up to the 5th October, 1973.

Proceedings

34. A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

35. The Committee which consisted of six Members nominated by the Speaker on the 3rd August, 1972, continued to function up to the 21st January, 1973, when a new Committee was nominated. Shri Banarsi Dass Gupta was the ex-officio Chairman of the Committee. Chaudhri Bhajan Lal, Minister for Food and Agriculture, resigned from the membership of the Committee with effect from 14th August, 1972 and in his place Shri K. L. Poswal, Home Minister was nominated by the Speaker as a Member of the Committee on the same day.

36. The Committee which was constituted on the 3rd August, 1972, held six meetings. The names of the Members of the Committee/Special invitees and the number of meetings attended by each member are shown in the following table :—

Serial No.	Name of Members	Number of meetings attended
1	Shri Banarsi Dass Gupta, Speaker, Ex-Officio Chairman	6
2	Chaudhri Bansi Lal, Chief Minister	6
3	Chaudhri Bhajan Lal, Minister for Food and Agriculture	Nil
4	Shri K. L. Poswal, Home Minister	6
5	Chaudhri Hardwari Lal	5
6	Chaudhri Rizaq Ram	6
7	Chaudhri Sarup Singh	6
<i>Special Invitees</i>		
1	Shrimati Lekhwati Jain, Deputy Speaker	3
2	Rao Dalip Singh	5
3	Shri Ram Saran Chand Mital	4
4	Shri Shiv Ram Verma	6

37. The Committee which was constituted on the 21st February, 1973, held eight meetings. The names of the Members of the Committee/Special invitees and the number of meetings attended by each member are given below :—

Serial No.	Name of Members	Number of meetings attended
1	Shri Banarsi Dass Gupta, Speaker, Ex-officio Chairman	8
2	Chaudhri Bansi Lal, Chief Minister	8

Serial No.	Name of Members	Number of meetings attended
3	Shri K. L. Poswal, Home Minister	7
4	Chaudhri Manphul Singh	4
5	Chaudhri Rizaq Ram	7
6	Chaudhri Sarup Singh	8
<i>Special Invitees</i>		
1	Shrimati Lekhwati Jain, Deputy Speaker	7
2	Shrimati Sharda Rani, State Minister for Home and Health	7
3	Rao Dalip Singh	5
4	Rao Nihal Singh	4
5	Shri Shiv Ram Verma	7

Subject Discussed

38. The Committee which was constituted on 3rd August, 1972, held six meetings. In these meetings the time table for various items of business before the Vidhan Sabha during its sittings held from 14th August to 23rd August and 3rd October to 6th October, 1972, were settled.

39. The Committee which was constituted on the 21st February, 1973, held eight meetings. In these meetings the time table for various items of business before the Vidhan Sabha during its sittings held from 5th March to 6th April, 1973, were settled.

Reports Presented

40. The following reports were presented on the dates noted against each :—

Serial No.	Subject of Reports	Date of Presentation
1.	Recommendations regarding allocation of time for official Resolution regarding the ratification of the Constitution (Twenty-eighth Amendment) Bill, 1972, and various Bills.	16th August, 1972.
2.	Recommendations regarding allocation of time for the presentation of Supplementary Estimates (1st Instalment) 1972-73 and the report of the Committee on Estimates thereon ; Official Bills, Official Resolution regarding the repeal of the Haryana and Punjab Agricultural Universities Act, 1970.	21st August, 1972.
3.	Recommendations regarding allocation of time for discussion and voting on the Supplementary Estimates (1st Instalment) 1972-73 ; Official Resolution regarding the enhancing of borrowing limit of loans by the Haryana State Electricity Board and the discussion on the Annual Administration Report of the Haryana State Electricity Board for the year 1970-71, which was laid on the Table of the House on the 16th August, 1972.	22nd August, 1972.

Serial No.	Subject of Reports	Date of presentation
4.	Recommendations regarding the allocation of time for the Haryana Appropriation (No. 3) Bill, 1972 ; and the Punjab Motor Spirit (Taxation of Sales) Haryana Amendment Bill, 1972 ; discussion on the Annual Report and Accounts of the Haryana Financial Corporation for the year ended 31st March, 1972 ; discussion on the Annual Reports of the Warehousing Corporation for the years 1967-68 and 1968-69, Official Resolution regarding enhancing of borrowing limit by the Haryana State Electricity Board ; and discussion on the Annual Administration Report of the Haryana State Electricity Board for the year 1970-71.	22nd August, 1972.
5.	Recommendations regarding the allocation of time for motion under rule 16 regarding adjournment of the House sine die ; Resumption of discussion on the official Resolution regarding the enhancement of borrowing limit by the Haryana State Electricity Board and the discussion on the Annual Report of the Haryana State Electricity Board for the year 1970-71.	23rd August, 1972.
6.	Recommendations regarding the allocation of time for transacting business on the 3rd, 4th, 5th and 6th October, 1972.	3rd October, 1972.
7.	Recommendations regarding allocation of time for the presentation of the Preliminary Report of the Committee of privileges in regard to the question of privilege pertaining to alleged criticism of the conduct and ruling of the Speaker, Haryana Vidhan Sabha, papers to be re-laid/laid on the Table and the Discussion on Governor's Address.	6th March, 1973.
8.	Recommendations regarding allocation of time for the various business transacted on 7th, 8th, 9th [and 12th March, 1973.	7th March, 1973.
9.	Recommendations regarding allocation of time for the various business transacted on the 13th, 14th, 15th, 16th, 20th and 22nd March, 1973.	12th March, 1973.
10.	Recommendations regarding allocation of time for the various business transacted on the 26th, 27th, 28th, 29th and 30th March, 1973.	2nd March, 1973.
11.	Recommendations regarding allocation of time for the various business transacted on the 28th, 29th, 30th March, 1973, 2nd and 3rd April, 1973.	28th March, 1973.
12.	Recommendations regarding allocation of time for the Legislative Bills.	3rd April, 1973.
13.	Recommendations regarding allocation of time for Legislative Bills, Official Resolution regarding empowering the Parliament to enact Legislation on behalf of the State Governments to impose a ban on the setting up of Private Medical Colleges and regulation of such Colleges already set up and the Motions regarding the discussion on the Fourth Annual Report and Accounts of the Haryana Agro-Industries Corporation Ltd., for the year 1970-71 and the Annual Report and Accounts of the Haryana Industrial Development Corporation Ltd., for the year ended 31st March, 1971.	4th April, 1973.
14.	Recommendations regarding allocation of time for Motion under Rule 15 regarding non-stop sitting and adjournment of the House sine die on 6th April, 1973, and six Legislative Bills.	6th April, 1973.

LIBRARY COMMITTEE

41. The Committee consisting of six Members was nominated by the Speaker on 11th May, 1972.

42. Chaudhri Hardwari Lal was appointed by the Speaker as the Chairman of the Committee.

43. The Committee held 27 meetings. The names of members and the number of meetings attended by each of them are shown in the following table :—

Serial No.	Name of the Member	Number of meetings attended
1	Chaudhri Hardwari Lal	25
2	Shri G. C. Joshi	13
3	Shri Mehar Chand	26
4	Shri Brij Lal	13
5	Shri Phool Chand (Rohat)	23
6	Shri Hakumat Rai	1

44. The Committee selected the publications on different subjects of the value of Rs 63,630.60.

45. The Committee selected the furniture for the Vidhan Sabha Library for Rs 21,349.95.

46. The Committee decided to undertake tours to Delhi and Calcutta on different dates with a view to study the working of the Libraries and selection of books, in the months of July, 1972, and January and February, 1973.

Meetings held and the Business transacted

47. The dates of meetings, the number of Members present and the business transacted at each meeting are given below:

Serial No.	Date	Number of Members present	Business transacted
1	22nd May, 1972	3	4
1	22nd May, 1972	3	The Committee examined the Budget required for Library for the year 1972. The Committee was of the view that two lacs rupees for the financial year 1972-73 be procured. The Committee authorized the Chairman to take up the matter with the Hon. Speaker and the Chief Minister.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			<p>The Committee examined the books of the Library and decided to strengthen the following sections:—</p> <p>(i) Constitutional and Parliamentary Practice ;</p> <p>(ii) Election Law both Statutes and commentaries, and case law including English Election Law ;</p> <p>(iii) Labour Law Digest along with the case law ;</p> <p>(iv) Law in general ; and</p> <p>(v) Political Literature.</p> <p>The Committee recommended newspapers and periodicals for subscription and also decided to improve the Library Rules.</p> <p>The Committee was informed the position of the division of the two Libraries of erstwhile Punjab Vidhan Sabha and Punjab Vidhan Parishad. The question of re-organisation of the staff of the Library was also taken up at length. The Chairman was authorised to take up the matter with the Hon. Speaker.</p> <p>The Committee desired that the quotations received be tabulated and put up before the Committee at its next meeting.</p>
2	12th June, 1972	5	<p>The Chairman informed the Committee that the Chief Minister has expressed his willingness to spare Funds up to the extent needed in the current year for the Library. The Committee after examining the quotations recommended the names of the booksellers for consideration in its next meeting.</p> <p>The Committee also examined the Library Rules and made observations thereon.</p>
3	13th June, 1972	5	<p>The Committee recommended the names of the firms/booksellers for the purchase of publications for the year 1972-73.</p> <p>The Committee examined the Library Rules and made observations thereon.</p> <p>The Committee selected the books and recommended that the same be purchased for the Library.</p>
4	3rd July, 1972	4	<p>The Committee decided to visit the various Libraries/firms during this stay at Delhi.</p> <p>The Committee selected the books to be purchased for the Library.</p>

Serial No.	Date	Number of Members Present	Business transacted
1	2	3	4
5	4th July, 1972	4	During its stay at Delhi, the Committee visited the Government of India, publication, Division, located at Patfala House and visited the shops of other booksellers. The Committee also visited Lok Sabha Library with a view to see the system of issue of books and discussed the system of purchasing the books in the Lok Sabha Library.
6	5th July, 1972	4	The Committee selected the books and recommended that the same be purchased for the Library. The Committee visited the Institute of Constitutional and Parliamentary Studies and discussed working of the Vidhan Sabha Library vis-a-vis Parliamentary Library at length.
7	1st August, 1972	5	The Committee recommended that the grade of this Vidhan Sabha Librarian should be the same as that of the Lecturer of the University. About the qualifications the Committee recommended that the Librarian should be at least a second class M.A. with diploma in Library Science. The Committee recommended that the plates indicating the subject should be put on the top of each Almirah. The Committee also recommended that the pass-book system of the Lok Sabha Library be introduced in this Vidhan Sabha also. The Committee selected the books for the Library.
8	2nd August, 1972	5	The Committee selected the books and recommended that the same be purchased for Library.
9	4th September, 1972	5	The Committee decided that, in future, the proceedings of the Committee would be dictated at the meeting itself and the same be circulated and put up at the next meeting for confirmation. The Committee selected the books for the Library. The Committee drafted the Library Rules and decided that the office should also give comments for their finalisation in the next meeting.
10	18th October, 1972	5	The Committee accepted the office suggestion for the purchase of 30 book-cases out of the special grant of Rs 1 lac. The Committee selected the books for the Library.

Serial No.	Date	Number of Members present	Business transacted
1	2	3	4
			The Committee noted that some of the volumes of the debates pertaining to the Punjab Legislative Council supplied by the Hon. Deputy Speaker as donations to the Library were missing. The Committee desired that the Deputy Speaker be requested to supply the missing volumes also so that the same could be properly bound.
11	19th October, 1972 ..	3	The Committee recommended the books for the purchase of Library. The Committee finalised the Library Rules. The report placed by the Research Officer with regard to his visit to the Lok Sabha Library was seen by the Committee.
12	3rd November, 1972 ..	4	The Committee visited the local booksellers selected the books and recommended that the same be purchased for the Library.
13	4th November, 1972 ..	3	The Committee selected the books and recommended that the same be purchased for the Library.
14	6th November, 1972 ..	2	The Committee selected the books and recommended that the same be purchased for the Library.
15	29th November, 1972 ..	4	The Committee recommended that the Pratap Daily published from Delhi may not be subscribed in future. The Committee desired that on all forms of the Library Rules, the words "Haryana Vidhan Sabha Library" be written. The Committee selected the books and recommended that the same be purchased for Library.
16	30th November, 1972 ..	4	The Library Committee had lengthy discussions with the Manager, UBS Publishers, Delhi and it was agreed that if the Library makes substantial purchases; the firm will allow maximum discount ranging between 5 and 20 per cent discount. The Committee also selected the books and recommended that the same be purchased for the Library.
17	1st December, 1972 ..	4	The Committee selected the books and recommended that the same be purchased for the Library.
18	2nd February, 1972 ..	4	The Committee selected the books and recommended that the same be purchased for the Library.

Serial No.	Date	Name of Members present.	Business transacted
1	2	3	4
19	17th January, 1973	4	<p>The Committee recommended that the maximum books should be purchased from the UBS Publishers, Darya Ganj, Delhi, who has agreed to give maximum discount.</p> <p>The Committee decided that maximum number of books should be purchased at the National Book Fair at Calcutta.</p> <p>The Committee also examined the position of the Budget allotted to the Library for the year 1972-73.</p> <p>The Committee selected the books and recommended that the same be purchased for the Library.</p>
20	18th January, 1973	5	<p>The Committee recommended that the additional furniture on the pattern of Punjab University Library should be purchased for this Vidhan Sabha Library.</p> <p>The Committee decided to visit Calcutta for selection of books from the National Book Fair, Calcutta.</p> <p>The Committee selected the books and recommended that the same be purchased for Library.</p>
21	29th January, 1973	4	<p>The Committee authorised Shri Mehar Chand, Member of the Committee, to select the furniture required for the Library.</p>
22	30th January, 1973	3	<p>The Committee visited the Library of the west Bengal Vidhan Sabha. The Committee also visited the various book-stalls at the National Book Fair at Calcutta.</p>
23	1st February, 1973	3	<p>The Committee visited various book-shops in various localities of Calcutta and selected the books to be purchased for the Library.</p>
24	2nd February, 1973	2	<p>The Committee selected the books and recommended that the same be purchased for the Library.</p>
25	12th February, 1973	2	<p>The Committee visited various book-shops at Delhi and recommended that the same be purchased for the Library.</p>
26	13th February, 1973	2	<p>The Committee visited the office of the Manager and book-stalls of the Publication Division, Government of India and arranged for the despatch of Government publications for which the orders had been placed earlier.</p> <p>The Committee selected the books and recommended that the same be purchased for the Library.</p>
27	14th February, 1973	3	<p>The Committee visited various book-shops and selected the books for the purchase of Library.</p>

HOUSE COMMITTEE

48. The Committee consisting of five members was nominated by the Speaker on the 18th May, 1972.

49. Shrimati Lekhwati Jain, Deputy Speaker, was *ex-officio* Chairman of the Committee.

50. The Committee held two sittings during the period under review. The names of Members and the number of meetings attended by each of them are shown in the table below :—

Serial No.	Name of the Members	Number of meetings attended
1	Shrimati Lekhwati Jain	2
2	Shri Jogi Ram	1
3	Rao Bansi Singh	2
4	Shri Ram Parshad	1
5	Captain Sis Ram	

51. The dates of the meetings and the attendance there at are given below :—

Serial No.	Date of meetings	Number of members attended
1	11th August, 1972	2
2	22nd February, 1973	4

52. The Committee discussed the following matters in the meetings,

- (1) Catering arrangements in Legislator's Hostel.
- (2) Allotment of accommodation in Legislators' Hostel to the members during the Session,

PROCEEDINGS

53. A record of proceedings of the meetings of the committee has been kept in the Haryana Vidhan Sabha.

COMMITTEE ON PETITIONS

54. The Committee consisting of the following five Members was nominated by the Speaker (on the 6th April, 1972), for the First Session of the Fourth Vidhan Sabha (held in April, 1972) :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker) ;
- (2) Rao Abhai Singh ;
- (3) Lala Kishori Lal ;
- (4) Shri Bhagat Ram ; and
- (5) Shri Ramji Lal.

55. Shrimati Lekhwati Jain, Deputy Speaker, was *ex officio* Chairman of the Committee. The Committee did not hold any meeting.

56. The Committee consisting of the following five Members was nominated by the Speaker (on the 14th August, 1972) for the Second Session of the Fourth Vidhan Sabha (held in August—October, 1972) :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker) ;
- (2) Pandit Chiranjil Lal Sharma ;
- (3) Rao Dalip Singh ;
- (4) Shri Gulab Singh Jain ; and
- (5) Chaudhri Manphul Singh.

57. Shrimati Lekhwati Jain, Deputy Speaker, was *ex officio* Chairman of the Committee. The Committee did not hold any meeting.

58. The Committee consisting of the following five Members was nominated by the Speaker (on the 5th March, 1973) for the Third Session of the Fourth Vidhan Sabha (held in March-April, 1973) :—

- (1) Shrimati Lekhwati Jain (Deputy Speaker) ;
- (2) Rao Dalip Singh ;
- (3) Shri Gulab Singh ;
- (4) Chaudhri Manphul Singh ; and
- (5) Chaudhri Phool Chand (Mullana).

59. Shrimati Lekhwati Jain, Deputy Speaker, was *ex officio* Chairman of the Committee. The Committee did not hold any meeting.

1391
P (iv)

© 1973 By the Haryana Vidhan Sabha Secretariat Chandigarh,
Published under the authority of the Haryana Vidhan Sabha
and Printed by the Controller of Govt. Press, Chandigarh.